

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-15/2013(pt.)/6467/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang.

Dated Guwahati the ^{7th} 7 August, 2024.

Sub:- **Earned leave.**

Ref:- Your Memo No. DJ(D)/5563, Dated 31.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **earned leave for three days from 12.08.2024 to 14.08.2024** (prefixing 10.08.2024 to 11.08.2024; suffixing 15.08.2024), **along with station leave permission, from the evening of 09.08.2024 till the morning of 16.08.2024.** Further, you are asked to hand over charge of your Court and Office to the Additional District & Sessions Judge (FTC), Darrang, and in her absence to the next senior most Judicial Officer available at the station before proceeding on leave.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-15/2013(pt.)/6468-6469/A, dated , 07-08-24

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati for information. Copy of the leave application in prescribed format in enclosed.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)